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THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a)

- (b) The question of denial of treatment to P and T employees does not arise as tweatment is allowed to 'non-entitled' patients on payment.
  - , (c) Yes.
- (d) The question of recognition of the Phusro Hospital for Medical treatment of P and T employees and their family members is under active consideration in consultation with the Ministry of Labour and Employment. A final decision in the matter will be taken as early as possible.

## गड़वाल जिले (उत्तर प्रदेश) में नये डाक-घर

2947, श्री प्रताप सिंह मेगी : क्या संचार मंत्री यह बताने की कृपा करेंमे कि :

- (क) वर्ष 1970-71 में उत्तर प्रदेश के नदवान जिले में कितने नये डाकवर खोले गये हैं;
- (स) वर्श 1971-72 में वहां कितने नवे डाक-घर सोलने का प्रस्ताव है; ग्रीर
- (ग) चालू वर्ष में कितने नये डाक घरों में तारघरों की सुविधामों की व्यवस्था करने का प्रस्ताव है?

संचार मंत्री (श्री हेमवती नन्दन बहुगुएा): (क) 9.

- (神) 10.
- (**1**) 9.

## गढ़वाल जिले को पिछड़ा क्षेत्र घोषित करना

2948. श्री प्रसाप सिंह नेगी; न्या योजना मंत्री यह बताने की कृषा अल्पेंगे कि:

- (क) क्या उत्तर श्रवेश का महमास जिला सबसे पिछड़ा हुमा जिला है ;
- (ख) यदि हां, तो क्या सरकार का विचार उक्त जिले को पिछड़ा हुन्ना क्षेत्र घोषित करने का है; भीर
  - (ग) यदि नहीं, तो इसके क्या कारेगा हैं ?

योजना मंत्रासय में राज्य मंत्री (भी मोहस भारिया): (क) भीर (क). उत्तर प्रदेश सरकार ने गढ़वाल जिले को पहले से ही उत्तर प्रदेश का पिछड़ा जिला निर्धारित कर दिया है।

(ग) प्रश्न ही नहीं उठता।

Commercial Advertisements over A.I.R.

2949. SHRI S. A. MURUGANA-NTHAM: Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state:

- (a) the number of Radio Stations where commercial advertisements have been introduced; and
- (b) the income derived by each Station from these advertisements?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Eighteen.

(b) A statement showing gross income at each of these centres is enclosed.

#### Statement

Statement of Gross Income earned from Commercial Centres of All India Radio.

Stations Date of starting	1967·68 Rs.	1968-69 Rs.	1969-70 Rs.	1970-71 Rs.
1	2	3	4	5
Bombay-Poons-Nagpur 1-11-1967	19,07,222	54,79,913	<b>69,69</b> ,556	82,21,768
Calcutta 15-10-1968		27,42,635	65,37,087	69,45,473
Delhi 1-4-1969	gane-		51,79,3 <del>19</del>	54,76,289
Madras-Tiruchi 12-4-1969	***	-	<b>43,</b> 58 <b>,49</b> 9	47,43,520

19,07,222

N. B. All figures are unreconciled.

### Planning Minister's Statement regarding Nationalisation of Foreign Trade

Grand Total:

2950. SHRI JYOTIRMOY BOSU: Will the Minister of FOREIGN TRADE be pleased to state:

- (a) whether the Planning Minister, Shri Subramanjam, said at Coimbatore (Tamil Nadu) on May 16, 1971 that the import and export trade in the country would soon be nationalised under a phased programme in keeping with the Government's socialist objectives;
- (b) if so, the meaning of the term "phased programme" in this particular context; and
- (c) when the process of nationalisation is expected to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. K. GEORGE): (a) The Planning Minister did make a statement generally on these lines.

- (b) It means that Government's plan is to effect the nationalisation step by step.
- (c) The objective of nationalisation will be steadily pursued. However it will be appreciated that it is not practicable to fix a precise date for the completion of the process.

# Unfilled Vacancies in Membership of Union Public Service Commission

2,30,44,371

2,95,72,688

82,22,548

2951. SHRI BHUVARAHAN: Will the PRIME MINISTER be pleased to state:

- (a) whether 2 or 3 vacancies in the membership of the Union Public Service Commission are lying unfilled.
  - (b) if so, since how long; and
- (c) the reasons for not filling up these vacancies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) There are two vacancies of Member in the Commission. Both are likely to be filled up within this month.

- (b) The first vacancy arose on 9th January, 1970 and the second on 3rd March, 1971.
- (c) Selection of Members of the Commission is governed chiefly by the essential requirement that there should be appropriate diversity of experience and talent in the Commission so as to enable evpeditious and adequate handling of the various problems which the Commission is expected to deal with. Generally people of eminence in various fields with adequate background which would be useful for the Commission